

on the North Eastern Railway was received at Meerut City Station on the 3rd August, 1967 and its open delivery was granted to the consignee ;

(b) if so, whether the 'damages and deficiency advice' issued in this connection by the Parcel staff of Meerut City Station is fictitious ;

(c) if so, the amount of claim paid by the Railway Administration ; and

(d) the action taken against the staff at fault ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) Yes.

(b) The 'damages and deficiency certificate' issued in this case is suspected to be fictitious.

(c) A claim of Rs. 1,097.48 was paid in this case.

(d) Disciplinary proceedings have been initiated against the employee held responsible.

Introduction of Diesel Engines on Trivandrum-Ernakulam Section

7747. **SHRI MANGALATHU MADAM :** Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a proposal or a suggestion pending with the Railway Board for the introduction of diesel engines on the Trivandrum-Ernakulam Section ; and

(b) if so, the details thereof ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) and (b) . Yes. The question of dieselisation of Trivandrum-Ernakulam Section along with other sections and their *inter-se* priorities within the available resources is under examination. The requirements of this section would be kept in view while finalizing the dieselisation Plan.

Expansion of M/s. Phillips Co.

7748. **SHRI S. M. BANERJEE :** Will

the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether M/s. Phillips Company enjoys monopoly in Lamp Industry in the country ;

(b) if so, the reason for allowing further expansion to them ;

(c) whether they have received undue favour because of their close association with one of the senior officers of his Ministry ; and

(d) if so, whether investigation has been made in the matter ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED) : (a) and (b) . Two major items in the electric lamp industry are GLS lamps and fluorescent tubes. In so far as these items are concerned, there are over 10 units under production including M/s. Phillips (India) Ltd. Against a total production during 1969 of GLS-88.88 million nos. and fluorescent tubes 10.20 million nos. Philips India accounted for GLS 18.5 million nos. (19%) and fluorescent tubes 3.70 million nos. (36%). M/s. Phillips do not, therefore, enjoy a monopoly in the industry but they hold a dominant position in respect of fluorescent tubes.

(c) No, Sir.

(d) Does not arise.

Production of Tannery Footwear Corporation of India Ltd.

7749. **SHRI S. M. BANERJEE :** Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether M/s. Cooper Allen, Kanpur now known as the Tannery and Footwear Corporation of India Ltd. has started full production ;

(b) if not, the reason for the same ; and